

1  
IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE  
HON'BLE SHRI JUSTICE VIVEK AGARWAL  
ON THE 29<sup>th</sup> OF SEPTEMBER, 2022

**WRIT PETITION No. 17958 of 2022**

**BETWEEN:-**

1. SMT. MAMTA DEVI SINGH W/O SHRI JOGINDER SINGH, AGED ABOUT 40 YEARS, OCCUPATION: HOUSEWIFE C/19 NEW POLICE LINE BUILDING, JABALPUR DISTICT JABALPUR M.P. (MADHYA PRADESH)
2. LAKHANLAL PATEL S/O LATE SHRI CHETRAM, AGED ABOUT 22 YEARS, OCCUPATION: AGRICUTURIST R/O 65 KHAA TILHERI DISTRICT JABALPUR (MADHYA PRADESH)

.....PETITIONERS

*(BY SHRI GAMBHIR SINGH DIKHIT, ADVOCATE)*

**AND**

1. THE STATE OF MADHYA PRADESH THROUGH PRINCIPAL SECRETARY VALLABH BHAWAN BHOPAL M.P. (MADHYA PRADESH)
2. STATE OF MP THROUGH SECRETARY REVENUE DEPARTMENT VALLABH BHAWAN BHOPAL (MADHYA PRADESH)
3. COMMISSIONER JABALPUR DIATRICT JABALPUR (MADHYA PRADESH)
4. ADDITIONAL COMMISSIONER JABALPUR DISTRICT JABALPUR (MADHYA PRADESH)
5. RAJKUMAR PATEL @RAJJU S/O LATE SHRI GHASEETE LAL, AGED ABOUT 55 YEARS, OCCUPATION: O/C UNKNOWN R/O VILLAGE BALHAWARA POLIE STATION BARELA DISTRICT JABALPUR (MADHYA PRADESH)

.....RESPONDENTS

*(SHRI JITENDRA SHRIVASTAVA, PANEL LAWYER FOR  
RESPONDENT NOS. 1 TO 4/STATE)*

.....

*This petition coming on for hearing this day, the court passed the following:*

**ORDER**

This petition is filed seeking correction of the case number in order dated 30<sup>th</sup> August, 2022 passed in W.P. No. 17958/2022. It is submitted that correct case no. is 617/2021-22 which needs to be corrected as in place of 617 due to typographical error, it is mentioned as 671. This typographical error is corrected in the impugned order.

With the aforesaid modification, this petition is **disposed of**.

vy



**(VIVEK AGARWAL)  
JUDGE**